## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1395/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

V/s.

Fem Constructions (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE S. No. 14 Conneil

14 Nousel Vaibbar Jos Ghogan with Adv Sujata Reapondent

ORDER

## CP No. 1395/I&BP/NCLT/MB/MAH/2017

Counsel for both parties are present.

At request of the party, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)